

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 134/252/ND/2017**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
22.05.2018.**

**NAME OF THE COMPANY: M/s White Heaven Hotels & Resorts Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>For the Petitioner:</b>	Counsel for the Petitioner		
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	<b>For the Respondent:</b>	None		
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**ORDER**

Request for an adjournment is being made on behalf of the appellant to file additional document. At his request, adjourned to 5<sup>th</sup> June, 2018.

Reply of the ROC is on record.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**